# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

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## **Civil Contempt Petition No.200/16/2018**

(in OA 200/1089/2017)

Jabalpur, this Friday, the 04<sup>th</sup> day of May, 2018

## HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

- 1. Ganesh Guruji S/o Shri Anant Guruji, Age about 45 years, Occupation-Service as daily wager in Group D post, R/o Ward No.7 Burhanpur District Burhanpur 450331 (M.P.)
- 2. Sandeep S/o Pratap Singh Age about 30 years, Occupation Service as daily wager in Group D post, R/o Ward No.16 Burhanpur District Burhanpur 450331 (M.P.)

  -Petitioners

(By Advocate – Shri Subodh Tamrakar)

#### Versus

- 1. Usha Sharma Director General Archaeological Department of India, 24 Tilak Marg New Delhi
- 2. Subhash Kumar Sanrakshak Sahayak, Archaeological Survey of India, Archaeological Department of India, Sahi Kila Burhanpur Dist. Burahanpur 450331 (M.P.)
- 3. Shri Julfekar Ali Superintendent Archaeologist Archaeologicval Department of India, New Market Bhopal Dist. Bhopal 462001 (M.P.)
- 4. Shri Madan Singh Chouhan, Regional Director, Madhya
  Kshetra, Archaeological Department of India,
  New Market Bhopal
  Dist. Bhopal 462001 (M.P.)
   Respondents

## ORDER (Oral)

## By Navin Tandon, AM:-

Learned counsel for the petitioner seeks permission to withdraw this contempt petition.

- **2.** Permission granted.
- **3.** Accordingly, this Contempt Petition is dismissed as withdrawn.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

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